

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BANK OF INDIA V/S M/S AMITECH TEXTILES LTD

SECTION : 33(1) & 34(3) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

**COUNSEL FOR APPLICANT/ RP : SH. SHUBHAM AGARWAL, SH. RAM
KUMAR MISHRA, PCMA**

COUNSEL FOR RESPONDENT : SH. D.N. AWASTHI, ADV.

IA NO. 247/2020 IN CP NO.(IB) 394/ALD/2018

The matter was taken up today through Video Conferencing.

Heard Sh. Shubham Agarwal, Advocate for the RP and Sh. D.N. Awasthi, Advocate for the Respondent through video conferencing.

Record shows that pleadings are complete in the present case.

Accordingly, put up in the week commencing 23rd August, 2021 for hearing before the Regular Court/Video Conferencing, by which time learned counsel for the parties may file their written submissions, if they desire to do so.

— Sd —

Dated : 15.07.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Md. Zaid
(Stenographer)